

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

RP GA/TA/MP No. 110 / 1993 (in MP No. 298/92
H.N. Rawat Versus V.O. & Ors in TA 765/86)

Date of Order	Orders
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This is a Review Application
(in MA. 298/92 in TA. 765/86) for
review the order dated 10-11-93 passed
by Hon'ble Mr. Justice P.L. Mehta & C.
and Hon'ble O.P. Sharma, Member (A).
On scrutiny it has been found in
order.

So. (5) 2/11/11 ✓

24/12

24-12-93

Review Application may be registered and
submitted to Hon'ble V.C. and Hon'ble Mr. O.P. Sharma,
Member (Admn.) for orders by circulation.

[Signature]
Dy. Registrar.

HON'BLE V.C.

[Signature]

HON'BLE MEMBER (ADMN.)

This is an application for restoration of
the TA which was dismissed in default. The
restoration application filed earlier was rejected.

There cannot be a review application against
rejection of restoration application. May reject the
application. 24-12-93

Cyber 2/12
an app. cl
& app. cl
(M.B) on
24-12-93
24-12-93
24-12-93